# ANNEXURE ï 1

**RECRUITMENT RULES FOR PRINCIPAL SYSTEM ANALYST**

**IN MINISTRY:** MINISTRY OF COMMERCE AND INDUSTRY

**DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION**

**PATENT OFFICE UNDER THE CONTROL OF THE CONTROLLER GENERAL OF PATENTS, DESIGNS & TRADEMARKS**

<table>
<thead>
<tr>
<th>Name of the post</th>
<th>Number of post</th>
<th>Classification</th>
<th>Scale of pay</th>
<th>Whether selection or Non selection post</th>
<th>Age limit for direct recruits</th>
<th>Educational and other qualifications required for direct recruits</th>
</tr>
</thead>
<tbody>
<tr>
<td>Principal System Analyst</td>
<td>01* (2018)</td>
<td>General Central Service Group A Gazetted Non- Ministerial</td>
<td>Level 12 in Pay Matrix</td>
<td>Selection</td>
<td>Not applicable</td>
<td>Not applicable</td>
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</tbody>
</table>

*Subject to variation depending upon the workload

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<tr>
<th>Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees</th>
<th>Period of Probation if any</th>
<th>Method of recruitment whether by direct recruitment or by promotion or by deputation / absorption and percentage of vacancy to be filled by various methods</th>
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<tbody>
<tr>
<td>08</td>
<td>Not applicable</td>
<td>Not applicable</td>
</tr>
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In case of recruitment by promotion / deputation / absorption, grades from which promotion / deputation / absorption to be made.

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<td>11</td>
<td>12</td>
<td>13</td>
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**PROMOTION:**
Senior System Analyst in Level 11 in Pay Matrix with five years' regular service in the grade
Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.
Note 2: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to 1st January, 2006 or the date from which the revised pay structure based on the Sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding pay or pay scale extended based on the recommendations of the Pay Commission.

**DEPUTATION (INCLUDING SHORT TERM CONTRACT):**
Officers of the Central Government or State Government or Union Territory Administration or Universities or Recognized Research Institutions or Public Sector Undertaking or Semi Government or Autonomous or Statutory Organizations -
(a) (i) holding analogous posts on regular basis in the parent cadre or Department; or
(ii) with five years' regular service rendered after appointment thereto on regular basis in the Level 11 in Pay Matrix or equivalent in the parent cadre or Department; and
(b) possessing the following educational qualifications and experience:
(i) Master's Degree in Computer Applications or M.Sc (Computer Science/Information Technology) from a recognized University / Institute; or B.E./B.Tech. (Computer Engineering/Computer Science/Computer Technology/Computer Science & Engineering / Information Technology) from a recognized University/Institute.
(ii) Eight years post qualification experience in (a) Dot Net framework or JAVA framework or PHP framework (b) Designing the application system along with development of testing modules in a Government Office / PSU / Autonomous Body / Statutory Body or in any recognized institution.

**Consultation with Union Public Service Commission is necessary while making appointment to the post on each occasion.**

**Group 'A' Departmental Promotion Committee for considering promotion:**
(i) Chairman/ Member, UPSC - Chairman
(ii) Joint Secretary (Administration) Department of Industrial Policy and Promotion - Member.

**Note 1** The period of deputation (including short term contract) including the period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not exceed three years.

**Note 2** The maximum age limit for appointment by deputation (including short term contract) shall not be exceeding 56 years as on the closing date of the receipt of applications.

**Note 3** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st day of January, 2006, the date from which the revised pay structure based on the recommendations of the Sixth Central Pay Commission has been extended shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale, and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any upgradation.